

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 15/01/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

<u>SN</u> <u>o.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPOND</u> <u>ENT</u>	<u>REPRESENTATI</u> <u>VES</u>	<u>REMAR</u> <u>KS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	ST/COD/93118/2017	SHREENATH TRANSPORT COMPANY -Vs- C.C.E. & S.T., NAGPUR	Shah, Baheti Chandak & Co. /DR	
	ST/87810/2017			
<u>REGULAR MATTERS</u>				
2	ST/85247/2014	BHIMA SSK LTD -Vs- CCE PUNE III	Vidyadhar S. Apte /DR	
3	ST/85778/2014	AHMEDNAGAR DISTRICT CENTRAL COOP BANK LTD -Vs- CCE AURANGABAD	Ashok S Gandhi /DR	
4	ST/87433/2014	RADHEY PROPERTIES -Vs- CCE RAIGAD	V. Sridharan, /DR	
5	ST/87436/2014	SUDARSHAN ELECTRICAL ENGINEERING WORKS -Vs- CCE AURANGABAD	B.S. Indani /DR	
6	ST/87441/2014	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- PENINSULA LAND LTD.	DR/IP	
	ST/CROSS/91124/2014			
7	ST/87450/2014	GATEWAY DISTRI PARKS LTD -Vs- CCE RAIGAD	Puloma Dalal & Co. /DR	
8	ST/87762/2014	OWENS CORNING (I) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
9	ST/87778/2014	AFCONS INFRASTRUCTURE LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.B. GABHAWALLA & CO. /DR	
10	ST/87825/2014	IDEA CELLULAR LTD -Vs- CCE MUMBAI - II	S.S. Gupta, C.A. /DR	

11	ST/88226/2014	SUDARSHAN ELECTRICAL ENGINEERING WORKS -Vs- CCE AURANGABAD	B.S. Indani /DR	
12	ST/88456/2014	PEREGRINE TECHNOLOGIES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Bhavin S. Mehta & Co. /DR	
13	ST/88460/2014	HINDUSTAN DORR OLIVER LTD -Vs- CCE THANE I	V. Sridharan, /DR	
14	ST/88461/2014	PHOENIX INTERNATIONAL FREIGHT SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
15	ST/88471/2014	DIMENSIONS LOGISTICS SERVICES PVTLTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.S. Gupta, C.A. /DR	
16	ST/88473/2014	KAYNET FINANCE LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Vipin Kumar Jain /DR	
17	ST/88475/2014	SITEL INDIA LTD -Vs- CCE MUMBAI - II	S.B. GABHAWALLA & CO. /DR	
18	ST/88484/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- HYDROAIR TECTONICS (PCD) LTD.	DR/IP	
19	ST/88532/2014	SAGAR ENTERPRISES -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Sailesh P.Sheth /DR	
20	ST/88550/2014	ADINATH NIVRUTI DHANAWADE -Vs- CCE KOLHAPUR	IP/DR	
21	ST/88559/2014	KAMALNAYAN BAJAJ HOSPITAL -Vs- CCE AURANGABAD	MAX LEGAL /DR	
22	ST/88565/2014	IDEA CELLULAR LTD -Vs- CCE MUMBAI - II	IP/DR	
23	ST/88593/2014	KRISHNA SHETKARI & SHETMAJUR SARVA SEVA SANGH -Vs- CCE KOLHAPUR	B. J. Raichandani, Advocate/DR	
24	ST/88986/2014	REGAL SHIPPING MARINE SERVICE PVT LTD -Vs- CCE RAIGAD	IP/DR	
25	ST/89298/2014	NIRLEP APPLIANCES LTD -Vs- CCE AURANGABAD	IP/DR	

26	ST/89305/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/S.S.Gupta	Issue Notice
27	ST/85479/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/IP	Issue Notice
28	ST/85480/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/IP	Issue Notice
29	ST/85482/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/IP	Issue Notice
30	ST/85483/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/IP	Issue Notice
31	ST/85484/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/IP	Issue Notice
32	ST/85485/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/IP	Issue Notice
33	ST/85486/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- STATE STREET SYNTEL SERVICES PVT. LTD.	DR/IP	Issue Notice
34	ST/89348/2014	J P MORGAN SERVICES (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	BMR & Associates /DR	
35	ST/89349/2014	J P MORGAN SERVICES (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	BMR & Associates /DR	
36	ST/89350/2014	J P MORGAN SERVICES (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	BMR & Associates /DR	
37	ST/89351/2014	J P MORGAN SERVICES (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	BMR & Associates /DR	

38	ST/89352/2014	J P MORGAN SERVICES (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	BMR & Associates /DR	
39	ST/89801/2014	MTK TOOLING & ENGINEERING PVT LTD -Vs- CCE KOLHAPUR	A.B. Nawal & Co. /DR	
40	ST/89840/2014	RADICO NV DISTILLERIES MAHARASTRA LTD -Vs- CCE AURANGABAD	SUMEET THOLLE /DR	
41	ST/89887/2014	CCE AURANGABAD -Vs- RADICO N V DISTILLERIES MAHARASHTRA LTD.	DR/IP	
	ST/CROSS/91005/2015			
42	ST/89908/2014	RELIANCE COMMUNICATIONS INFRASTRUCTURE LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Economic Laws Practices /DR	
43	ST/89921/2014	RELIANCE COMMUNICATIONS LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	Economic Laws Practices /DR	
44	ST/85458/2015	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- RELIANCE LIFE INSURANCE CO. LTD.	DR/IP	Issue Notice
45	ST/85915/2016	COMMR SERVICE TAX -I PUNE -Vs- BANK OF MAHARASHTRA	DR/IP	
46	ST/86028/2016	COMMR SERVICE TAX -I PUNE -Vs- BANK OF MAHARASHTRA	DR/IP	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**